

No one present

117

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No.289/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

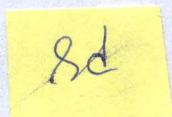
Name of the Company	Knoware Retail & Services Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

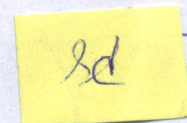
No one is present

It appears that petitioner has filed affidavit of service which may be taken on record. Till date no reply has been filed.

List on **05/02/2018.**



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)